## CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH THE

## ORDER SHEET

O.A / MAY/RA// CPNO. 1195 OF 2005



Applicant/s Yusuf & Another

Respots. VOI & Ox.

Advocate for Applicant/s Son' S. K. Om Advocate for Respondent/s Son' P. M. R.

Notes of the Registry	Orders of the Tribunal	Sheet No. 29
		OA No.1195/05
	16.12.2008 HON'BLE MR. JUSTICE A.K. YOG, J.M. HON'BLE MRS. MANJULIKA GAUTAM, A.M.	
	Learned counsel for to submits that applicant does press this OA. Shri P.N. Counsel (Railways) has not	s not want to Rai Standing
	OA is accordingly distributed pressed without entering merits of the case prejudice to the right applicant, if any under law	g into the and without ht of the
		E A.K. YOG)
	/ns/	

Contd. On Sheet No.\_